

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

15(ND)2013

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2019.**

NAME OF THE COMPANY: M/s. Sidharth Gupta V/s. Rekha Gupta & Ors.


SECTION OF THE COMPANIES ACT: 397-398

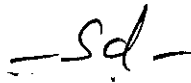
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Saurabh Kalia, Mr. Siddharth Tandon, Advocates
for the Petitioner

ORDER

None is present on behalf of the respondent. Court notice be issued to them as well as to their counsels, returnable on 1st August, 2019.


**(Dr. V.K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**